

19.2.99

Heard Shri D.P.Dhalasamant, learned counsel for the petitioner and ~~Shri~~ learned counsel on behalf of Shri R.S.Patnaik, learned Addl. Standing Counsel. It is submitted by the learned counsel for the petitioner that he does not wish to press this O.A. In view of this O.A. is disposed of as not being pressed.

19.2.99
VICE CHAIRMAN

MEMBER (JUDICIAL)